

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.911/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th November 2017, 10.30 A.M

Name of the Company	Chotoo Sud. -Vs- Bhagwan Fianance Corporation Ltd.& Ors.		
Under Section	111 A		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SHADNAK MITRA

2. ARITRA BASU

3. S-N. PANDEY

Adv. for
Sanjay Singh, hule

30/11/17.

4. Mr. R. K. Murale
Sr. Adv.

5. Ms. S. Roy Choudhury
Adv.

Adv. for the
Respondent - Co

30/11/2017

P. T.O.

ORDER

No one is present from the petitioner's side. Ld. Counsel for the respondent no. 1 and Ld. Counsel for the Executor of Estate of Late Shri Amrit Lal Sud are present.

List on 18/01/2018.

Respondent may inform the petitioner the next date fixed.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)